

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 412
CP(CAA)/80/ND/2022

IN THE MATTER OF:

Integral Biosciences Private limited
And
Integral Bio Services Private limited

...

Applicant

Order under Section 230-232

Order delivered on 22.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashutosh Gupta and Adv. Gaurav Rana
For the Respondent :
For the OL : Ms. Hemlata Rawat, Adv.

ORDER

Service affidavit has been filed which shows that the publication has been made and notice has also been issued to the respondent. In the interest of justice, the matter stands adjourned for filing response, if any, on behalf of the respondent before this Tribunal.

Let the matter be fixed for arguments on **11.11.2022**.

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DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)